

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 29/59/2014

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
11.10.2017**

**NAME OF THE COMPANY: M/s Kamal Corporation Pvt. Ltd. & Ors. Vs.  
M/s Vavasi Telegence Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 59**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**Present:** None

**ORDER**

In the interest of justice, renotify this case to 20<sup>th</sup> December, 2017.

—Sd—

**(S. K. Mohapatra)**  
**Member (T)**

—Sd—

**(Ina Malhotra)**  
**Member (J)**